

(6)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

O.A.911/88

Smt. Laxmibai Narayan Madrasi,
Hamidsheth's Chawl,
Varchi Peth, Igatpuri,
Dist. Nashik.

.. Applicant

vs.

1. The Secretary,
O/O The Director General,
Department of Post,
New Delhi - 110 001.
2. The Post Master General,
Maharashtra Circle,
Bombay - 400 001.
3. The Director of Postal Services,
Aurangabad Region,
Aurangabad,
PIN 431 001.
4. Senior Superintendent of Post Offices,
Nashik Division,
Nashik - 422 001.
5. Sub-Post Master,
Igatpuri,
Dist. Nashik.

.. Respondents

Coram: Hon'ble Shri Justice U.C.Srivastava, Vice-Chairman

Hon'ble Shri M.Y.Priolkar, Member(A)

Appearances:

1. Mr.G.K.Jakhadi
Advocate for the
Applicant.
2. Mr.P.M.Pradhan
Counsel for the
Respondents.

ORAL JUDGMENT:

Date: 12-6-1991

(Per U.C.Srivastava, Vice-Chairman)

The applicant was appointed by the Sub-Post Master, Igatpuri, District Nashik as contingent Sweeper in or about January, 1969. She continued to hold this part time job for 17 years and in between her wages was also increased. According to her she fell ill in April, 1987 and she had to undergo medical treatment and with the consent of Sub-Post Master she made stop gap arrangement. She remained absent for 12 months and thereafter she asked for resumption of duties but the duties was not assigned to her and according to the applicant the stop gap arrangement is still continuing.